

(3)

Dated: 25.4.94

Shri. R.C. Kotiankar, Counsel for the
applicant: Shri. S.S. Karkera for Shri. P.M. Pradhan
Counsel for the respondents.

Shri. Kotiankar submits that he intends
to withdraw this application and if necessary he
may be permitted to file a fresh application.
Respondents have no objection. Accordingly O.A.
is ~~dismissed~~ ^{disposed of} as withdrawn, with liberty to
file fresh O.A.

R.V.

N.K.V.
(N.K. Verma)
M (A)

B.S. Megde
(B.S. Megde)
M (J)

Order/Judgment despatched
to Respondent (s)
on _____

Order/Judgment despatched
to Applicant (s)
on 29/5/94

37/197